

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/189/2016

NAME OF THE PETITIONER(S)

: P. Sengodan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D Sancted Kumar.

For Hari Slacker Muni

2) H-KARTHER SESHADER & POR RYERS THIMAS

FOR Respondant

ORDER

Counsels for both the parties are present and prayed for time to file joint memo of compromise. At request, time is enlarged. Put up on 07.03.2018 at 10.30 A.M.

> -sd-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)